RAJYA SABHA

Friday, the 22nd November, 2019/1 Agrahayana, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of **Shrimati Noorjehan Razack**, a former Member of this House, on the 13th of November, 2019, at the age of 79 years.

Born in December, 1939, in Ernakulam District of Kerala, Shrimati Noorjehan Razack was educated at the St. Theresa's College, Ernakulam and the Law College, Chennai.

An advocate by profession, Shrimati Razack practised in the Madras High Court. She took special interest in the welfare of women and children and served as a Member of the State and Central Social Welfare Boards. She was also the founder and legal Adviser of Indian Muslim Women's Welfare Association.

Shrimati Noorjehan Razack represented the State of Tamil Nadu in this House, from July, 1977 to July, 1983.

In the passing away of Shrimati Noorjehan Razack, the country has lost an eminent lawyer and an able parliamentarian.

We deeply mourn the passing away of Shrimati Noorjehan Razack.

I request the Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

Notifications of Ministry of Agriculture and Farmers Welfare

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री परशोत्तम रुपाला): महोदय, मैं कीटनाशी अधिनियम, 1986 की धारा 36 की उप धारा (3) के अधीन कृषि एवं किसान कल्याण मंत्रालय (कृषि,

सहकारिता एवं किसान कल्याण विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) G.S.R. 535 (E), dated the 30th July, 2019, publishing the Insecticides (Second Amendment) Rules, 2019.
- (2) G.S.R. 782 (E), dated the 14th October, 2019, publishing the Insecticides (Third Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1050/17/19]

Notification of Ministry of Commerce and Industry

THE MINISTRY OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table, under sub-section (4) of Section 30 of the Industries (Development and Regulation) Act, 1951, a copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. G.S.R. 637 (E), dated the 6th September, 2019, publishing the Registration and Licensing of Industrial Undertaking (Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 755/17/19]

- श्री सभापति: श्री प्रताप चन्द्र षडंगी जी।
- श्री संजीव कुमार बालियानः सर, ...
- श्री सभापति: क्या आपका नाम प्रताप चन्द्र षडंगी है?
- श्री संजीव कुमार बालियान: नहीं, सर। आज वे बाहर हैं।
- श्री सभापति: आपको मेरी अनुमित लेनी चाहिए और कम से कम सदन को बताना है। That is why I am guiding you. In future, first of all, you have to write to me and, secondly, you have to meet me and mention.

Report and Accounts (2017-18) of Lakshadweep Development Corporation Limited, Kavaratti, Lakshadweep related papers

मत्स्य पालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री (श्री संजीव कुमार बालियान): सर, मैं आपसे माफी चाहता हूँ, क्योंकि मुझे भी अभी दस मिनट पहले ही पता चला था, इसलिए मैं आपसे अलग से अनुमति लेने नहीं आ पाया था।

महोदय, मैं श्री प्रताप चन्द्र षडंगी की ओर से निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(a) Annual Report and Accounts of the Lakshadweep Development Corporation Limited (LDCL), Kavaratti, Lakshadweep, for the year 2017-18, together with